

Contested commercial cases disposed during the month of March-2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Insitition Mediation did not take place (Yes / No)	Date Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date execution of decree	Number of days for execution of decree from date of decision	Act Section
1	SH. BHARAT PRASHAR, DISTRICT JUDGE (COMMERCIAL COURT)-01 (w.e.f 20.07.2021)	CENTRAL	OMP (COMM)-111/19	AMIT DWIVEDI VS. AAKASH EDUCATIONAL SERVICES PVT. LTD.	HIMANSHI SHAKYA	11.11.2019	No	03.03.2022	843	Contested	-----	-----	U/s 34 of Arbitration & Conciliation Act, 1996
			CS (COMM)-124/20	AYUSH AGGARWAL VS. SINGLA BRASS PARTS	NAVED AZAM	16.01.2020	No	08.03.2022	782	Contested	-----	-----	Suit for Recovery
2	SH. RAJNEESH KUMAR GUPTA DJ COMMERCIAL COURT, THC	CENTRAL	CS (COMM)/592/2021	BHANU VERMA Vs NORTH DELHI MUNICIPAL CORPORATION AND ANR	SH. SATYENDRA KUMAR SINGH	02/17/21	NA	03/25/22	401	CONTESTED	03/25/22	0	SUIT FOR RECOVERY OF MONEY
3	SH. PAWAN KR. JAIN, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	NIL										
4	MS NISHA SAXENA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	CS (COMM)-1881/2020	ICICI BANK LIMITED VS. DEVESH PATTANAİK	MS. CHETNA BHALLA	22.12.2020	YES	07.03.2022	440 DAYS	CONTESTED	NIL	NIL	SUIT FOR RECOVERY

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6	VACANT COURT OF SH. MANMOHAN SHARMA, DISTRICT JUDGE (COMMERCIAL)-06, CENTRAL	CENTRAL											
7	SH. DINESH BHATT, DISTRICT JUDGE (COMMERCIAL COURT)-01	West											
8	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)-02, WEST, TH, DELHI	West											
9	VACANT COURT OF SH. SANJEEV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI											
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02		CS-COMM 710 / 2019	M/S. LIMITED VS. M/S. LADHURAM AND SONS & ORS.	MS. ANUPAMA SINGH	05.12.2019	NA	05.03.2022	822	PLAINT REJECTED	NA	NA	SUIT FOR RECOVERY

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			OMP (COMM.) 210 / 2019	D. D. KISAN AND ORS. VS. K. P. PRODUCTION	SH. RAJIV SHARMA	30.11.2019	NA	14.03.2022	836	DISMISSED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
			OMP (COMM.) 21 / 2021	G. P. A. CAPITAL FOODS PVT. LTD. VS. UNION OF INDIA	SH. VIJAY KASANA	15.02.2021	NA	25.03.2022	404	DISMISSED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
			OMP (COMM.) 132 / 2019	UNION OF INDIA VS. SHRI GANESH KUMAR MANDAL	SH. SANJAY KUMAR CHHETRY	19.07.2019	NA	30.03.2022	986	DISMISSED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
11	SH. SANJIV JAIN, DISTRICT JUDGE (COMM.)-03		OMP (COMM.)/3/2018	THE WESTERN INDIA GENUINE GHEE CO PVT LTD Vs UNION OF INDIA AND ANR (OBJ-34)	K. CHATURVEDI	20-10-2018	NA	05-03-2022	1232	DISMISSED	NA	NA	34 Arbitration & Conciliation Act

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			OMP (COMM.)/78/2019	SMIFS LIMITED Vs HARE RAM JHA	PRATI KSHA SHARMA	26-04-2019	NA	21-03-2022	1060	DISPOSED	NA	NA	34 Arbitration & Conciliation Act
			OMP (COMM.)/32/2018	KLW WHEELCO SA Vs MINISTRY OF RAILWAYS(OBJ-34)	HEMANT MANJANI	26-11-2018	NA	31-03-2022	1221	DISPOSED	NA	NA	34 Arbitration & Conciliation Act
			ARB TN/1780/2018	SATHYAM SCHOOL (BALAJI VIDYA ACADEMY) Vs EDU SMART SERVICES PVT LTD	JAGDISH KUMAR	21-05-2018	NA	31-03-2022	1410	SET ASIDE	NA	NA	34 Arbitration & Conciliation Act
12	SH. KUMAR BHARTWAL DISTRICT JUDGE (COMMERCIAL COURT)-01	PREM SOUTH	OMP (COMM.)/2/2020	MICROMAX INFORMATICS LIMITED Vs HOME CREDIT INDIA FINANCES PVT LTD.	Sh Parvez Alam Khan	01.10.2020	No	15.03.2022	530	Contested	NIL	NIL	Petition U/s 14 of the Arbitration & Conciliation Act
13	SH. KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	VINAY SOUTH	CS(COMM)341/2020	M/S. CHOPRA EMBROIDERY MILLS VS. M/S. INDIAN TRIMS COMPANY	MANISH VERMA	07.11.2020	YES	08.03.2022	486	CONTESTED	N/A	N/A	SUIT FOR RECOVERY

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			OMP(T) (COMM.)17/2021	ASHISH KHARE VS FIITJEE LTD.	APOORVA BHUMESH	15.11.2021	NO	14.03.2022	119	CONTESTED	N/A	N/A	U/S 12(5) R/W SEC.14(2) OF THE ARB. AND CONC. ACT, 1996
			CS(COMM)59/2022	M/S. SIDHVANDAN ENTERPRISES PVT. LTD. VS M/S. SUPER CAFE PVT. LTD.	PAWAN KUMAR MITTAL	17.01.2020	UIR	25.03.2022	798	CONTESTED	N/A	N/A	POSSESSION ARREARS OF RENT MESNE PROFIT DAMANGE R MANDATORY AND PERMANE
			MISC DJ/47/2018	SEMBCORP GREEN INFRA LTD. VS FUTURE METALS P LTD. AND ORS	KESHAV HEGDE	11.07.2018	N/A	28.03.2022	1356	CONTESTED	N/A	N/A	MISCELLANEOUS APPLICATION UNDER ORDER 39 RULE 2A CPC
			CS(COMM)196/2019	FUTURE METALS PVT. LTD. VS SEMBCORP GREEN INFRA LTD. AND ANR.	KESHAV HEGDE	30.10.2018	UIR	28.03.2022	1246	CONTESTED	N/A	N/A	INJUNCTION, RECOVERY OF LICENSE FEE OF Rs. 15,00,000/- (PM) AND MESNE PROFIT

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14	SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIAL-COURT), SOUTH-EAST, SAKET COURT	SOUTH-EAST											
			NIL										
15	Vacant Court of Ms. Raj Ranjendra Mitra, District Judge (Commercial)-02	SOUTH-EAST											
			NIL										
16	SH. SANJAY SHARMA-I	EAST	CS (COMM) NO. 361/2019	SH. BALAJI ENTERPRISES VS T. RAJAT SAWHNEY MOTORS P. LTD & ORS.	R. RAJAT VEDHREA	17.11.2018	-	31.03.2022	1208	CONTESTED			SUIT FOR RECOVERY
			CS (COMM) NO. 360/2019	SH. BALAJI ENTERPRISES VS T. RAJAT SAWHNEY MOTORS P. LTD & ORS.	R. RAJAT VEDHREA	17.11.2018	-	31.03.2022	1208	CONTESTED			SUIT FOR RECOVERY
17	VACANT COURT OF MS. SARITA BIRBAL, DISTRICT JUDGE, (COMMERCIAL COURT) (w.e.f-20.07.2021)	NORTH EAST	CS(COMM)-87/2019	M/S SAKTI CREATION VS M/S BELA CREATIONS	SS TOAMR	10.07.2019	NIL	09.03.2022	973	CONTESTED	NIL	NIL	SUIT FOR RECOVERY

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			CS(COMM)-43/2020	M/S BELA VINAY CREATION PVT LTD V/S M/S SAKTI CREATION	SHANKAR DUBEY	19.09.2020	NIL	09.03.2022	536	CONTESTED	NIL	NIL	SUIT FOR RECOVERY
			CS(COMM)-14/2021	M/S NAAZ FASHION V/S MOHD SHAKIR	MUKESH KUMAR	13.01.2021	NIL	09.03.2022	420	SETTLED IN MEDIATION	NIL	NIL	SUIT FOR RECOVERY
			CS(COMM)-43/2021	ICICI BANK LTD VS AJAY KUMAR SHARMA	MANISH KUMAR DEWAN	24.06.2021	NIL	14.03.2022	236	CONTESTED	NIL	NIL	SUIT FOR RECOVERY

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			CS(COMM)-20/2021	CENTRAL BANK OF INDIA VS NISHA BANGLESH	KUSUM PANDEY	27.01.2021	NIL	15.03.2022	412	CONTESTED	NIL	NIL	SUIT FOR RECOVERY
			CS(COMM)-21/2021	RG FASHION WEARS VS MANIK CREATIONS	NEELAM MALIK	05.02.2021	NIL	21.03.2022	409	CONTESTED	NIL	NIL	SUIT FOR RECOVERY
			ARB TN-3/2019	MAK INFRATEL PVT LTD VS RAILTEL CORPORATION OF INDIA LTD	VIPIN MALIK	10.01.2019	NIL	22.03.2022	1167	CONTESTED	NIL	NIL	UNDER SECTION 34
			CS(COMM)-77/2021	M/S INDUSTRIES VS M/S ROOP EXPORT	JMD MUKESH SARG	29.11.2021	NIL	25.03.2022	116	SETTLED.	NIL	NIL	SUIT FOR RECOVERY

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			CS(COMM)-25/2021	SURENDER KUMAR VS MEHTAB ALI	J. P GUPTA	03.12.2020	NIL	26.03.2022	438	SETTLED.	NIL	NIL	SUIT FOR RECOVERY
			CS(COMM)-31/2021	PUNJAB NATIONAL BANK VS ARCHANA YADAV	PRADEEP KUMAR	17.03.2021	NIL	26.03.2022	374	CONTESTED	NIL	NIL	SUIT FOR RECOVERY
			CS(COMM)-38/2021	UNION BANK OF INDIA PROPRIETOR ANURAG TYAGI VS SHARMA	SATENDRA KRISHNA	03.05.2021	NIL	28.03.2022	329	CONTESTED	NIL	NIL	SUIT FOR RECOVERY
			CS(COMM)-57/2020	UNION BANK OF INDIA VS NEW HAZI COMMUNICAITON	PRABHASH KUMAR JHA	05.11.2020	NIL	29.03.2022	510	CONTESTED	NIL	NIL	SUIT FOR RECOVERY

